

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 532 of 1997.

Tuesday this the 15th day of April, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Y. Nazimkhan,
Poikayil Kizhakkathil,
North Minagappally P.O.,
Mynagappally,
Karunagappally,
Kollam District.

.. Applicant

(By Advocate Shri O.V. Radhakrishnan)

Vs.

Sub Divisional Inspector of
Post Offices, Karunagappally Sub Division,
Karunagappally-690 518. .. Respondent

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 15th April 1997,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant is an aspirant for the post of Extra
Departmental Mail Carrier, Edakulangara Extra Departmental
Sub Office. He made an application A-3 for the post. The
applicant, however, understood that his application has not
been considered, since his name was not sponsored by the
Employment Exchange, and he had been earlier informed by
A-2 in those terms. Applicant prays that the respondent
may be directed to consider his candidature alongwith the
candidates sponsored by the Employment Exchange.

2. Learned counsel for respondent submits that
there is no objection to consider applicant's candidature
also for the post in the light of the decision of the
Supreme Court in Excise Superintendent, Malkapatnam Vs.

KBN. Visweshwara Rao and others, (1996) 6 SCC 216,

Rule, Office, Rule.

3. We accordingly direct the respondent to consider the candidature of the applicant also along with other eligible candidates for regular selection for the post of Extra Departmental Mail Carrier at Edakulangara Extra Departmental Sub Office, notwithstanding the fact that his name has not been sponsored by the Employment Exchange.

4. Application is disposed of accordingly. No costs.

Dated the 15th day of April, 1997.



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

Annexure A2: True copy of the Letter
No.B3/51(b) dated 24-12-1996
of the Senior Superintendent
of Post Offices Kollam
Division, Kollam.

Annexure A3: True copy of the representation
dated 2-4-1997 of the applicant
to the respondent.

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